

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 73 of 2015

Dated: 10th August, 2015

In the matter of

M/s. Armaan Steels

Versus

...Appellant(s)

Punjab State Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **07.09.2015**.

COURT MASTER